

No, Sir.

(b) and (c) Such confirmation is invariably obtained.

(d) Does not arise.

Representation of SC/ST Employees in Category-I of FCI

2349. SHRI R. N. RAKESH: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) how many service cadres are there in the Food Corporation of India;

(b) Cadre-wise number of sanctioned posts and number of SC/ST persons in category-I;

(c) whether there are cadres where there is no category-I officer from SC/ST communities;

(d) if so, what are the reasons therefor;

(e) whether eligible SC/ST officers for promotion to category-I posts are available in the lower grade; and

(f) if so, why they are not being promoted?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): (a) There are 10 cadres, apart from certain special posts, provided for in the FCI (Staff) Regulations, 1971

(b) A statement giving the required information is attached.

(c) In Godown Cadre, Data Processing Cadre and Planning and Research Cadre, there is no Category-I officer from SC/ST communities.

(d) In Godown Cadre, there is no post sanctioned in Category-I. In Data Processing Cadre, no posts are being operated. In Planning and Research Cadre, there was no officer of SC/ST community in the grade of Assistant Manager (P&R) eligible for consideration for promotion to Category-I post.

(e) and (f) In Planning and Research Cadre, one officer belonging to SC community is eligible for consideration and he is being considered for promotion to category-I post.

Statement

Statement showing the cadre-wise number of sanctioned posts and number of SC/ST persons in Category-I

	No. of sanctioned posts (cadre-wise as on 30-9-82) in Category-I	Representation of		Remarks
		SG	ST	
1. Genl. Admn.	434	42	8	..
2. Teach. Cadre	108	9	2	..
3. Movt. Cadre	52	1
4. Planning and Research Cadre	5	One Addl. post has been transferred from Punjab Region to Headquarters as the post of Deputy Manager (Planning and Research)

Statement

5. Accounts Cadre	136	14
6. Legal Cadre	21	4	3	..
7. Engg. Cadre	92	8	2	..
8. Misc. Cadre	35	6	1	..
9. Godown Cadre
10. Data Processing				No posts are being operated
Total :	883	84	16	

Manhandling of Referee during Durand Semi-Final Matches

2350. SHRI BAJU BAN RIYAN : Will the Minister of SPORTS be pleased to state:

(a) whether it is a fact that the players of JCT, Phagwara manhandled the referee on 7 February, 1983 and 8 February, 1983 in the Durand semi-final matches;

(b) if so, what action has been taken against the said team; and

(c) if not, the reasons therefor?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH):

(a) The Durand Football Tournament Committee which organises the tournament, has stated that the JCT players were not involved in manhandling the referee.

(b) and (c) Do not arise.

Sea Erosion in South Kanara District of Karnataka

2351. SHRI G. Y. KRISHNAN: Will the Minister of IRRIGATION be pleased to state:

(a) efforts made and the progress in the matter of prevention of sea erosion in the coastal areas of South Kanara district of Karnataka; and

(b) the total amount which Central Government have so far sanctioned for this project?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA): (a) The Karnataka Government have prepared an outline plan for Rs. 60.30 crores for tackling the sea erosion problem of the coastal reaches of the State. Under the above plan the State have prepared 24 schemes for South Kanara District and out of these 10 schemes have been cleared by State Technical Advisory Committee. Some of the schemes have been taken up for construction in stages for protection of more vulnerable reaches.

(b) Flood control being a State subject, the formulation and execution of the schemes under this sector (including anti-sea erosion schemes) is taken up by the State Governments and funds provided out of their Annual Plan Budgets. Central Government has not provided any funds for these schemes to Karnataka Government.

Outdated Apples Packing Techniques

2352. SHRI S. A. DORAI SEBAS-TIAN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether around 30 per cent of about 7 lakh tonnes of apples produced in the country goes waste due to inadequate post-harvest handling operations;